

DIVISION BENCH

O-137

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

IA/79(KB)2021
In
C.P. (IB)/1617(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th March, 2021, 10:30 A.M

Name of the Company	AIR COM TRAVELS PRIVATE LIMITED Vs. MOHAN MOTOR UDYOG PRIVATE LIMITED		
Under Section	Sec 66(1), Sec 49(2)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Rishav Banerjee, Adv
2) Ms Namrata Basu, Adv

} for Respondent No.1
in IA 79 / KB / 2021

Adv

26/03/2021

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Counsel/Authorised Representative appearing on behalf of the parties:

Mr. Rishav Banerjee, Advocate] **For Respondent No. 1**
Ms. Namrata Basu, Advocate] **in I.A. 79(KB)/2021**

Mr. Vikram Wadehra, Advocate] **For the Resolution Professional/
Applicant**

ORDER

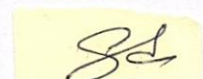
Ld. Counsel for the Resolution Professional/Applicant appeared. Ld. Counsel for Respondent No. 1 in I.A. 79(KB)/2021 appeared.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **06/05/2021**.



**Harish Chander Suri
Member (T)**



**Rajasekhar V.K.
Member (J)**

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